

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 13th February, 2024, 10:30 A.M.

CP (IB) No. 34/CB/2021, IA (IB) No. 283/CB/2023, IA (IB) No. 34/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	State Bank of India -Vs- ARSS Infrastructure Projects Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)	Mr. Joy Saha, Sr. Adv. Mr. Sahasransu Sourav, Adv. Mr. Sanjiv Sen, Sr. Adv. Mr. Anirban Bhattacharya, Adv. Mr. Aditya Kanodia, Adv. Mr. Rajeev Chowdhary, Adv. Mr. Swayamjit Rout, Adv. Ms. Anjali Singh, Adv. Mr. Pragyan Mishra, Adv.
For Respondent (s)	

ORDER

IA (IB) No. 34/CB/2024

This is an application filed for dismissal of Resolution Plan application IA (IB) No. 283/CB/2023 and for re-constitution of the CoC in pursuance of NCLAT order dated 09.01 .2024 passed in Comp. App. (AT) No. 770 of 2023. Ld. Sr. Counsel, Mr. Sanjiv Sen appeared for the applicant and Ld. Sr. Counsel, Mr. Joy Saha appeared for the Respondent/RP. Both sides submission heard on the impact of NCLAT order, further at the request of respondent side ten days' time is granted to file reply and list the matter on 27.02.2024.

Note: -

It is noticed by this Authority in the daily order of IA (IB) No. 283/CB/2023, dated 28.11.2023, certain discrepancy is found regarding direction given to RP/SRA to file Interlocutory Application; hence daily order dated 28.11.2023, is

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Sibendra Naik (Steno)

amended. Registry is directed to carry out the necessary correction in the daily order and upload the amended copy of the daily order.

IA (IB) No. 283/CB/2023

Ld. Senior Counsel, Mr. Joy Saha along with Ld. Counsel, Mr. S. Sourav appeared for RP. Ld. counsel, Mr. B.K. Sethi appeared for the Kotak Mahindra Bank one of the Financial Creditors. Today, this application is listed under the caption for clarification. IA (IB) No. 34/CB/2024 is pending, list it along with IA(IB) No. 34/CB/2024, on 27.02.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)